

URGENT
THROUGH EMAIL ONLY

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Principal Judges, Family Courts,
Azamgarh, Ballia, Bhadohi at Gyanpur, Chandauli, Deoria,
Ghazipur, Jaunpur, Mau, Mirzapur, Pratapgarh, Sonbhadra and
Varanasi.**

No. 250/Admin.(Services)/2024 Dated: Allahabad: April 26, 2024

**Subject: Regarding Postponement of Gender Sensitization Workshop of
Districts of Varanasi Cluster at Varanasi.**

Sir/Madam,

In continuation of Court's letter no. 239/Admin.(Services)/2024 dated 23.04.2024, on the above noted subject, I have been directed to inform you that the Gender Sensitization Workshop **at Varanasi** which was to be held on 27th - 28th April, 2024, has been **postponed** till further orders.

I am, therefore, to request you to kindly be informed and also inform the Addl. Principal Judges, Family Courts of your respective Judgeship accordingly.

Yours sincerely,

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For the Registrar General"

No. 250(i)/Admin.(Services)/2024 Dated: Allahabad: April 26, 2024

In continuation of Court's endorsement no. 239(i)/Admin.(Services)/2024 dated 23.04.2024, copy forwarded for information and necessary action to:-

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** The District & Sessions Judge, **Varanasi**.
- 3. Sri Mayank Tripathi-I**, Registrar (J) (Digitization), High Court, Lucknow Bench, Lucknow.
- 4.** The Director, JTRI, Vineet Khand, Gomti Nagar, Lucknow.

sd/-
(Arun Kumar Tiwari)
Assistant Registrar (Services)
"For the Registrar General"